

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 2279 of 2019**

**IN**

**Company Appeal (AT) No. 346 of 2018**

**IN THE MATTER OF:**

**Union of India**

**...Appellant**

**Versus**

**Infrastructure Leasing and  
Financial Services Ltd. & Ors.**

**...Respondents**

**Present:**

**For Applicant : Mr. Rahul Kripalani, Advocate**

**For Respondent : Mr. Sanjay Kapor, Ms. Megha Karnwal, Advocates for  
SBI**

**Mr. Vikash Kumar Jha and Mr. Karan Khanna,  
Advocates for R-1  
Ms. Nimita Kaul, Advocate for Intervenors**

**ORDER**

**25.07.2019** Let bank Guarantee No. 0910314BG0000845 dated 26<sup>th</sup> August, 2014 given by the 'State Bank of India' be extended for another 3 months.

I.A. No. 2279 of 2019 stands disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc